

tails of the Dehra Dun collage, no doubt, they will have to table a separate question.

Shri B. K. Gaikwad: May I know whether Government are going to reserve a certain percentage for Scheduled Castes and Scheduled Tribes and other backward classes? My information is that there are certain institutions where no reservation has been made. That is why I am asking this question.

Mr. Speaker: He need not argue that matter out.

Shri Krishna Menon: The admission in these colleges will be governed by the law of the country and the usual procedures that apply to all defence establishments.

Shri Bhakt Darshan: May I know whether after the establishment of this college, our officers will still have to go abroad, especially to the United Kingdom, or all possible instructions will be given here?

Shri Krishna Menon: Obviously not, I think again there is a misapprehension. The number of persons we send in the year are two.

Shri Vidya Charan Shukla: May I know whether Government have considered any site in Central India for the location of this academy?

Mr. Speaker: All that is under contemplation.

Seth Govind Das rose—

Mr. Speaker: Evidently, Seth Govind Das wanted to ask the same question. He wants that all institutions must be located in Madhya Pradesh.

Geodetic Survey

*1199 **Shri S. M. Banerjee:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state

(a) whether the system of our geodetic survey is different from that of other countries,

(b) if so, in what respects;

(c) whether discussions are being held to have a uniform system; and

(d) whether the uniform system would help our survey?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) No, Sir

(b) Does not arise.

(c) No, Sir

(d) Does not arise.

Shri S. M. Banerjee: May I know whether any discussions have ever been held with the representatives of the other countries to have some uniform policy about the geodetic survey?

Shri Humayun Kabir: I am advised that the basic principles are the same for all countries. What probably the hon Member has in mind is the question of the spheroid of reference, and that differs from country to country.

Shri Pannose: What exactly is meant by this spheroid of reference and this geodetic survey? We are in the broad sea.

Mr. Speaker: The hon Member who asked the question will explain.

Shri S. M. Banerjee: It is about the curvature of the earth.

Mr. Speaker: The hon Minister may say to the benefit of the House what geodetic survey means.

Shri Humayun Kabir: If you want me to answer what it is, I shall try. It consists of primary triangulation, latitude, longitude and gravity determinations and from these, particular points on the curved surface of the earth can be fixed very accurately. That is what is meant by geodetic survey.

✓ विशेषियों की सूक्तियां

✓ *१२०० की भक्त बर्षान क्या गृह-कार्य मंत्री १५ दिसम्बर, १९५८ के तारांकित प्रश्न संख्या ६८४ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि

(क) दिल्ली व अन्य केन्द्र प्रगति को जो से विदेशियों की मूर्तियां हटाने के कार्य में इस बीच और क्या प्रगति हुई है, और

(ख) राष्ट्रीय प्रतिष्ठा के हित महत्वपूर्ण कार्य को धीमे से धीमे पूरा करने के लिए कौन से विशेष कदम उठाये जा रहे हैं ?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री बत्तार) (क) और (ख) दिल्ली और हिमाचल प्रदेश के भगवा और किसी यूनियन टेरिटरी में विदेशियों की मूर्तियां नहीं हैं। हिमाचल प्रदेश में महारानी विक्टोरिया की केवल दो मूर्तियां ही जिनका हटा दिया गया है। दिल्ली में दस मूर्तियां और हैं लेकिन वे भावनाओं का ठम पहुंचाने वाली नहीं हैं। इनको नेशनल म्यूजियम का निर्माण पूरा हो जाने पर हटा दिया जायगा।

Some Hon Members In English also

Shri Datar (a) and (b) There are no statues of foreigners in the Union Territories except Delhi and Himachal Pradesh. The only two statues of Queen Victoria in Himachal Pradesh have since been removed. There are ten more statues in Delhi which are not of offensive type. They will be removed when the National museum under construction is ready.

श्री भक्त दर्शन सब से पहले मैं यह जानना चाहता हूँ कि भारत सरकार की नजर में प्राफेसिव होने की क्या परिभाषा है ? किन मूर्तियों का वह प्राफेसिव मानती है ?

Shri Datar This was made very clear by the Prime Minister in a statement in this very House on 13th May 1957. For example if there are certain statues of, say commanders, or if there are certain expressions used therein, and they offend the national sentiment of self-respect then they are offensive. Otherwise, these are innocent harmless things they might be removed.

Shri Banga: What sin have the Parliament House and Parliament as a whole committed that they should be surrounded by a number of these statues? There are easily three of them and they are of those people who have served us here only for five or seven years.

Shri Datar We have offered to make a gift of them to certain other countries, if they require, and we have received one or two offers, and they are under consideration, and as soon as the museum is ready, they will be removed.

श्री भक्त दर्शन मंत्री माननीय मंत्री जी ने बताया कि जब राष्ट्रीय संग्रहालय यानी नेशनल म्यूजियम में स्थान बन जायेगा तब इन मूर्तियों को हटा करके वहां रख दिया जायगा। मैं जानना चाहता हूँ कि भारत के किसी म्यूजियम में इनको न रख करके इन्हे ब्रिटिश म्यूजियम में क्यों नहीं भेज दिया जाता है ?

Shri Datar We have no objection, if there is a request to take them away. In any case, in the museum only those which have some artistic skill about them will be kept.

Mr Speaker Shri Tangamani

Shri Ansar Harvani May I know

Mr Speaker Are we fighting against statues here?

Shri Tangamani May I know whether the Government will consider the cases of statues which are not in the Union Territories but which are in territories which are directly under the Central administration like Pondicherry where the statue of Duplex is very offensive and he is sitting on the top of the symbols of Hinduism.

Shri Datar I shall have that matter looked into.

Shri Jaspal Singh On a point of clarification May I know whether the offence is public, shall we say, only when the statues are in public

thoroughfares and the like? What about statues, statuaries and legends that are in churches and in graveyards where the legends are such that they are much more offensive than the beautiful statues themselves?

Shri Joachim Alva The hon Member is always off the point when gods and goddesses are concerned

Mr. Speaker: That is an entirely different question

Shri Datar That is an entirely different matter

Mr. Speaker This House has no jurisdiction over private churches. Hon Members who go to churches will boycott them if they do not want them

Shri P N Singh. On a point of information

Mr. Speaker. What is a point of information except a question?

Shri P N. Singh Will the hon Minister state in how many years this national museum is going to be constructed?

Shri Datar. The building is going up, and it might be ready in a few years

Shri Ansar Harvani: On a point of clarification The hon Minister had pointed out that only those statues have been removed which are offensive I want to know whether the statue of Lord Willingdon who sent Mahatma Gandhi to jail and butchered many of us is not offensive

Mr. Speaker: If the hon Member had been butchered, he would not have been here, and we would not have had the benefit of his presence here

Retirement Age

*1201 **Shri Harish Chandra Mathur:** Will the Minister of Home Affairs be pleased to state,

(a) whether superannuation age fixed for various services in the Central Government differs,

(b) if it is so, what are the different limits and the reasons for such variation,

(c) when was the matter regarding the finalisation of superannuation age last considered, and

(d) whether any fresh instructions have been issued regarding the retirement of officials and their re-employment?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Yes

(b) The age of superannuation of non-ministerial Government servants has always been 55 while it has been 60 for members of the Class IV Services. The age of superannuation of ministerial employees was 60 up to 1938 when it was revised to 55, persons who had entered service prior to 1st April, 1938 being permitted to continue up to 60 years

(c) In June 1958

(d) Yes A copy of the instructions issued in this regard is laid on the Table of the House [See Appendix IV, annexure No 1]

Shri Harish Chandra Mathur: Part (b) of my question has only been partly answered I had asked if it is so, what are the different limits and the reasons for such variations? He has not said what are the reasons for such variation

Shri Datar Generally it is 55, except with regard to those who entered before a certain date. In the case of Class IV servants, it was considered that they might continue till 60

Shri Harish Chandra Mathur: Is it not a fact that the age limit for superannuation varies from 55—65? My question was what are the reasons for these variations and whether they have been considered recently by some qualified committee or body?

Shri Datar: I have pointed out that these are the rules that govern the age of superannuation. There are certain other services where the age of superannuation has been laid down